

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:297
ANSWERED ON:23.11.2011
NATIONAL COUNCIL FOR TEACHERS EDUCATION
Gangaram Shri Awale Jaywant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the main objectives and the number of Regional Committees, if any, of the National Council of Teachers Education (NCTE) at the time of its establishment;
- (b) whether the Southern Committee of the NCTE is under scrutiny with the deputation of an officer from headquarter in October, 2004;
- (c) if so, the details thereof; and
- (d) a brief summary of the Report received alongwith a detailed status report on the findings with final decision on each issue of the Report?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a): Under the National Council for Teacher Education (NCTE) Act, 1993 four Regional Committees have been established -Eastern Regional Committee located at Bhubaneswar, Western Regional Committee located at Bhopal, Northern Regional Committee located at Jaipur, and Southern Regional Committee located at Bangalore. The main objective of the Regional Committees is to grant recognition to institutions for undertaking various teacher education courses in accordance with the NCTE Act and the Rules and Regulations made thereunder.

(b) to (d): On the basis of a complaint received in September, 2010 against Shri P Rajeshwar Reddy and education institutions run by Gayathri Educational and Cultural Trust, Hyderabad, the NCTE constituted a two-Member Committee on 30th September, 2010 to examine the decision of the Southern Regional Committee (SRC) regarding grant of recognition for B.Ed and D.Ed courses to Lalitha College of Education run by the Gayathri Educational and Cultural Trust, Hyderabad. The Committee, which submitted its Report in October, 2010 found certain irregularities in the decision making of the SRC and five officials of the Regional Office of the SRC, including an officer who worked as Under Secretary from September, 2004 to May, 2006 on deputation from the office of the Regional Labour Commissioner, Bangalore. The NCTE has initiated action against the erring officials working in the NCTE and, in respect of the officials who have reverted to their parent Departments, requests have been sent to the respective parent Departments for initiating disciplinary proceedings against them. The Under Secretary in question has taken VRS from the office of the Regional Labour Commissioner, Bangalore after reverting in 2006 from SRC, Bangalore.